

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 42/GT/2011

Date: 21.10.2013

To,

Director (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Sir,

Subject: Petition No. 42/GT/2011: Approval of Tariff for Chandrapura Thermal Power Station units 7 & 8 (2x500=1000MW) from the respective dates of their commercial operation.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **05.11.2013**:

1. Copy of original investment approval of the Board of DVC. The scheduled COD of the units as per investment approval shall be indicated.
2. There is time overrun of about 51.5 months in commissioning of unit-8 and about 57 months in commissioning of Unit-7 from the date of Letter of Award i.e. 30.06.2004. Therefore, the reasons for time over-run shall be explained giving PERT chart clearly specifying the delay in different critical activities. Further, the steps during the construction period to arrest the time overrun shall also be clearly specified. Reasons for damage of rotor of Unit-7 shall also be submitted.
3. The implications of time overrun on project cost shall be submitted giving details of increase in IDC & FC, price escalation in different packages, increase in IEDC, etc., separately from the date of scheduled COD. Further, if delay is attributable to EPC contractor, the amount of liquidated damages (LD) recovered / to be recovered as per the contractual agreement on different packages shall be submitted.
4. Actual capital expenditure incurred up to COD of Unit-8 and Unit-7 duly audited and certified by the statutory auditor.
5. FORM-5D duly filled in all respects shall be submitted.
6. FORM- 5E as attached herewith duly filled in all respects shall be submitted
7. Clarification as to from which generating station the bull dozer of ₹3.50 Crore. has been transferred to CTPS Unit 7 & 8 and whether the transfer of Bull Dozer is of temporary or permanent nature shall also be explained.
8. Amount of initial spares included in the capital cost up to COD of Unit-8 and Unit-7 (station) shall be furnished.
9. Form-9 duly filled in and complete in all respects indicating the asset-wise break-up of claim of additional capital expenditure during 2011-12 to 2013-14 along with justification against each item shall be submitted.

10. The details of revenue earned from infirm power excluding the cost of fuel from the date of first synchronization to COD of Unit-8 and Unit-7 along with the clarification as to whether the revenue earned from the infirm power has been adjusted in the capital cost as on COD of the Units shall be submitted
11. The details of fuel (primary as well as secondary fuel) for the month of August, 2011, September, 2011 and October, 2011 i.e. three months prior to COD of Unit-7 shall be submitted. Further, it has been noticed in Form-15 that the cost of diesel for transporting coal through MGR system has been claimed. The quantity of coal transported through MGR system and the quantity of coal transported through railway system along with their cost and sources of coal supply with the allocated / contracted capacity shall be submitted.
12. Heat Balance Diagram giving Turbine Cycle Heat Rate, Boiler efficiency at 100% MCR and 0% make up shall be submitted

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Unit Size		
Number of Units		
Greenfield/ Extension		
S.No.	Variables	(Design Operating Range) Values
1	Coal Quality -Calorific Value	
2	Ash Content	
3	Moisture Content	
4	Boiler Efficiency	
5	Suspended Particulate Matter	
6	Ash Utilisation	
7	Boiler Configuration	
8	Turbine Heat Rate	
9	CW temperature	
10	Water Source	
11	Distance of Water Source	
12	Clarifier	
13	Mode of Unloading Oil	
14	Coal Unloading Mechanism	
15	Type of Fly Ash Disposal and Distance	
16	Type of Bottom Ash Disposal and Distance	
17	Type of Soil	
18	Foundation Type (Chimney)	
19	Water Table	
20	Seismic and Wind Zone	
21	Condensate Cooling Method	
22	Desalination/RO Plant	
23	Evacuation Voltage Level	
24	Type of Coal (Domestic/Imported)	
Parameter/Variables		Values
Completion Schedule		
Terms of Payment		
Performance Guarantee Liability		
Basis of Price (Firm/Escalation-Linked)		
Equipment Supplier (Country of Origin)		
Optional Packages		Yes/no
Desalination Plant/RO Plant		
MGR		
Railway Siding		
Unloading Equipment at Jetty		
Rolling Stock/Locomotive		
FGD Plant		
Length of Transmission Line till Tie Point (in km)		

PETITIONER